

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:1370
ANSWERED ON:03.03.2011
ALLOTMENT OF PETROL PUMPS/GAS AGENCIES IN CHHATTISGARH
Patle Kamla Devi

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a): the number of petrol pumps and gas agencies set up till date in the country including Chhattisgarh; (bj): the number of petrol pumps and gas agencies allotted out of them to scheduled castes/ scheduled tribes;
- (c): the number of petrol pumps and gas agencies allotted in the current year;
- (d): whether any action for cancelling/ closure against the allotted agencies has been taken;
- (e): if so, the measures taken / proposed to be taken to redress the problems faced by the consumers; and
- (f): the time by which the permanent allocation of gas agencies is likely to be taken?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI R.P.N. SINGH)

(a) & (b): As on 1.2.2011, the number of Retail Outlets (ROs)/ petrol pumps and LPG Distributorships set up in the country including the state of Chhattisgarh by public sector oil marketing companies (OMCs.), viz., Indian Oil Corporation Limited (IOC), Hindustan Petroleum Corporation Limited (HPC) and Bharat Petroleum Corporation Limited (BPC) is as follows:

Retail Outlet LPG Distributorships

Total SC/ST Total SC/ST

37929 4814 9491 1931

(c) to (e): 3066 ROs and 844 LPG Distributorships have been allotted by OMCs during the current year. During the same period 15 LPG distributorships have been closed / terminated. Alternative arrangement for refill supplies are made to the consumers of closed/ terminated distributor through the nearest distributors.

(f) OMCs have reported that it is difficult to indicate a definite time- frame for commissioning of LPG distributorships as the process of setting up of LPG distributorships involves various steps such as release of advertisements, scrutiny of applications and documents, holding of interviews of the eligible candidates for selection of dealers/ distributors, release of merit panels, field investigation in respect of selected candidates, issue of Letter of Intent, obtaining of various approvals/No Objection Certificates from various statutory authorities, etc.